

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 112

CP No. 32/Chd/Pb/2022

IN THE MATTER OF:

M N S Logistics Pvt. Ltd

...Petitioner

Vs.

ROC, Punjab & Chandigarh

...Respondent

Under Section: 252, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 22.05.2024.

-sd-
Court Officer

April 19, 2024
SM